	Annexure-6													
Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED; Date of Commencement of CIRP: 26.10.2023; List as on: 30.01.2024														
SI No	Name of	Name of employee Date of Claim received Details of Operational creditors (Employees)												
									Amount of	Amount of any	Amount of Claim	Amount of claim not	Remarks, if any	
	Authorised]	Date of receipt	Amount Claimed	Amount of claim	Nature of claim	Whether related	% of voting share	contingent	mutual dues, that	under Verification	admitted		
	representative, if				admitted		party?	in CoC	claim	may be set off				
	any									-		1		
	NIL	NIL	NIL	NIL	NIL	NJL	NIL	NIL	NIL	NIL	NIL	NIL		
						1172	1416	INIL	INIL	MIL	1112	1112		
			TOTAL							_				
							<u> </u>	-		-		-		
Vote : LI	st of creditors is su	bject to revision/further verifi	cation on subseque	nt receipt of further in	formation / details for									
	31 47 4-1-11013 IS 35.	Special to terrorough artificial verific	cation on subseque	it receipt of jurther in	jorm atio n/ aetails/re	cords								

BBUILD COLL BROWN COLL